

**GOVERNMENT OF INDIA  
COMMUNICATIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4183

ANSWERED ON:20.08.2001

ISSUE OF LOI BY DOT

GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

**Will the Minister of COMMUNICATIONS be pleased to state:**

- (a) whether the Department of Telecommunications (DOT) has issued Letter of Intents (LOIs) to M/s Bharti Telenet to provide basic Telephone services in States;
- (b) if so, the details thereof and the area identified for their operations, State-wise; and
- (c) the names of others companies which are being considered for issuing of LOIs for the purpose?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) & (b) Yes, Sir. Department of Telecom (DOT) has issued Letters of Intent (LOIs) to M/s Bharti Telenet Limited for providing Basic Telephone Service in the service areas of Delhi, Punjab, Karnataka, Kerala, Haryana, Maharashtra, Andhra Pradesh and Tamil Nadu Telecom Circles.

(c) In addition to above, names of the companies to whom also LOIs were issued are M/s Aircel Digilink India Ltd., M/s Reliance Communications Pvt. Ltd., M/s Birla AT&T Ltd., M/s Tata Teleservices Ltd., and M/s HFCL Infotel Ltd. Names of other companies, whose applications are pending final disposal due to delay in rectification of deficiencies by them, are M/s Aircel Limited, M/s Sterling Cellular Ltd., M/s BPL Cellular Ltd., M/s BPL Mobile Communications Ltd., M/s Shyam Telelink Ltd., M/s Fascel Limited, M/s S Cable Network Ltd. and M/s ModiCorp Limited.